

SPECIAL BENCH ITEM NO. 137

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 273/2018, CA No. 54/2019, CA No. 235/2019,
CA No. 236/2019 IN CP No. 79/ALD/2016**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

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|----------------------------|--|
| NAME OF THE COMPANY | PRAJNAJY SHARMA V/S ALLAHABAD GALVANISING PVT LTD & ORS |
| UNDER SECTION | 241/244 OF COMPANIES ACT 2013 |

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Nishtha Grover, Adv.: *For the Petitioner in main CP & Applicant in CA No. 54/2019, CA No. 235/2019, & Res. in CA No. 273/2018, CA No. 236/2019*

Sh. Anil Kumar, PCS. : *For the Respondent No.1, 3 & 4-9 in main CP & applicant in CA No. 273/2018 & Res. in CA No. 54/2019, CA No. 235/2019*

ORDER

Learned counsel for the parties present.

Pleadings are completed in main petition and short written submissions are also filed.
CA No. 273/2018 and CA No.236/2019 are to be uploaded on DMS.

Let the matter be listed before Regular Bench on 12th April, 2023 for arguments.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

14th March, 2023

Md. Zaid
(Stenographer)